

(d) No such preference is given.

(e) Does not arise.

#### **Installation of Public Call Offices in Himachal Pradesh**

7693. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of public Call Offices sanctioned but not installed under various categories like Hexagon, R&G Terms and Local, State-wise and their names under each category for Himachal Pradesh, district-wise, as on 31 March, 1989;

(b) whether there are any cases of such P.C.O.s among them which are pending installation for over four years, over three years, over two years but less than three years and over one year but less than two years;

(c) if so, the number thereof, Statewise, and the names for each such category for Himachal Pradesh, district-wise;

(d) whether any programme for the installation of all such Public Call Offices as have been sanctioned for over one year would be drawn up for installation during 1989-90;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (f). The information is being collected and will be laid on the Table of the House.

#### **Construction of Buildings for Departmental Post Offices in Himachal**

7694. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICA-

TIONS be pleased to state:

(a) whether the construction of Departmental Post Office buildings at Paragpur (District Kangra), Nadaun and Bijhari (District Hamirpur), Ghumarwin (District Bilaspur, Amb (District Una) and Jvalamukhi (District Kangra) in Himachal Pradesh has been included in the programme for 1989-90;

(b) if so, the likely date by which the construction work for each one of these buildings would be taken in hand, the estimated cost and the likely period for the completion of the buildings; and

(c) if not, the latest position regarding the acquisition of land in such cases among them, where they have not been included in the annual programme for 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (c). The annual Building Plan 1989-90 for the Department of Posts has not yet been finalised.

#### **Complaints about Short Payment from Passbooks in Koraput P.C.**

7695. SHRI ANADI CHARAN DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any complaints were received by the Postal Department from the displaced persons of Upper Kolab Hydro-Electric Project about short payment of the compensation amount from their Pass Books in Koraput Post Office from February, 1985 to April, 1986;

(b) if so, whether any enquiry was made into the matter; and

(c) the action taken against the postal employees found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) and (c). Do not arise.

#### LPG Facility in Maharashtra

7696. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of cities in Maharashtra proposed to be provided with LPG facility during 1989-90; and

(b) the reasons for delay in providing—PG facility to the cities already sanctioned for it?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b). In addition to the existing facilities, the oil companies have plans to set up 171 new LPG distributorships in Maharashtra, under their Annual LPG Marketing Plans upto 1988-89. A number of steps and formalities precede the actual commissioning of LPG distributorships.

#### Working of Oil Selection Boards

7697. SHRI ARVIND TULSIRAM KAMBLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(b) the number of Oil Selection Boards in the country and the areas assigned to them;

(b) the number of cases pending with each of them separately; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATU-

RAL GAS (SHRI BRAHM DUTT): (a) There are at present four Oil Selection Board in the country with the following areas of operation of each:

1. *Oil Selection Board (North):* Delhi, Chandigarh, Haryana, Jammu & Kashmir, Himachal Pradesh, Punjab, Rajasthan and Uttar Pradesh.
2. *Oil Selection Board (South):* Tamil Nadu, Andhra Pradesh, Karnataka, Kerala and Pondicherry.
3. *Oil Selection Board (West):* Gujarat, Madhya Pradesh, Maharashtra, Goa, Daman & Diu.
4. *Oil Selection Board (East):* West Bengal, Orissa, Bihar, Assam, Mizoram, Arunachal Pradesh, Manipur, Meghalaya, Nagaland, Sikkim and Tripura;

(b) As on 1.4. 1989, the pendency position is given below:

O S B (North)	:	243
O S B (South)	:	96
O S B (East)	:	690
O S B (West)	:	342

(c) As the oil industry conducts field surveys and draws up its annual Marketing plans for setting up of different types of facilities on a continuous basis, pendency at any given point in time is normal.

#### Regularisation of A.I.R./Doordarshan Artists

7698. DR. A.K. PATEL: Will the Minister of INFORMATION AND BROADCAST-